

Purchase of Electric Furnace

989. Dr. U. Misra: Will the Minister of Steel and Heavy Industries be pleased to state:

(a) the amount of foreign exchange spent for enabling Jamshedpur Engineering and Machinery Manufacturing Company to purchase an Electric Furnace in 1954;

(b) for what kind of production this furnace is now being used; and

(c) whether it is not a fact that the furnace is not lying idle?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):

(a) to (c). M/s. Jamshedpur Engineering and Machinery Manufacturing Company were granted a licence under the Industries (Development and Regulation) Act, 1951, for the Manufacture of 320 tons per month of steel castings as "new article" in their existing undertaking at Tatanagar, in 1954. During the same year they were also granted an import licence for the import of an electric furnace valued at Rs. 3,76,300/-. The Company has not started production of steel castings and the furnace is not being utilised presently for the production of any article.

All Kerala Library Conference

990. Shri A. K. Gopalan: Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Government have received the resolution of the All Kerala Library Conference held on the 21st May, 1961 which was inaugurated by him; and

(b) if so, the action taken thereon?

The Minister of Education (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) As the matter referred to in the resolution mostly concerns the State Government, the Kerala Grandhasala Sangham, Trivandrum, has been requested to contact the State Government direct in this behalf. However,

an application of the institution for financial assistance from the Central Government is under the consideration of this Ministry.

Aid to Kerala Grandhasala Sangam

**991. { Shri A. K. Gopalan:
Shri Umanath:**

Will the Minister of Education be pleased to refer to the reply given to Unstarred Question No. 3025 on the 10th April, 1961 and state:

(a) whether the request of the Kerala Grandhasala Sangam for financial assistance in respect of Hindi schemes was considered; and

(b) if so, the decision of Government thereon?

The Minister of Education (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) A grant of Rs. 30,660/- has been sanctioned to the Sangam in October, 1961 for the following schemes:—

(i) Starting of Hindi Wings in 50 Libraries.

(ii) Allowance for 50 Librarians @Rs. 10/- p.m. for 9 months.

(iii) Addition of Hindi Section in "Grandhalokam" magazine.

(iv) Celebration of "Hindi Day" in 50 Libraries.

Cases against Akalis in Delhi

**992. { Shri Gulshan:
Shri Buta Singh:**

Will the Minister of Home Affairs be pleased to state:

(a) the number of Akalis against whom cases were registered in Delhi on the 12th June, 1960 and afterwards;

(b) the number of those out of them against whom the police did not put up the challans till the 31st March, 1962 with reasons in each case; and